

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1291  
TO BE ANSWERED ON 14<sup>TH</sup> DECEMBER, 2022**

**ROLLING OUT OF 5G NETWORK**

**1291. SHRI SUSHIL KUMAR SINGH:  
SHRI DEVENDRA SINGH BHOLE:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the 5G network has been rolled out in select cities across the country;
- (b) if so, the details thereof; State/UT-wise;
- (c) the names of the States in which the said services are proposed to be rolled out during the next financial year; and
- (d) the details of the ways in which the Government is trying to address the issue of infiltration equipment from neighbouring countries?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI DEVUSINH CHAUHAN)**

(a) to (c) Telecom Service Providers (TSPs) have started providing 5G services in the country from 01.10.2022 onwards and as of 26.11.2022, 5G services have started in 50 towns distributed over 14 States/UTs. (Annexure)

As per the Notice Inviting Application (NIA) dated 15-06-2022 for auction of spectrum and the license conditions, the rollout obligations are required to be met over a period of five years, in a phased manner, from the date of allocation of spectrum. Further expansion of mobile networks beyond the mandatory rollout obligations, depends on the techno-commercial consideration of the Telecom Service Providers (TSPs).

(d) Department of Telecommunications (DoT) has notified the Indian Telegraph (Amendment) Rules 2017 enabling Mandatory Testing and Certification of Telecommunication Equipment (MTCTE), which prescribes that any telegraph which is used or capable of being used with any telegraph established, maintained or worked under the licence granted by the Central Government in accordance with the provisions of section 4 of the Indian Telegraph Act, 1885, shall have to undergo prior mandatory testing and certification in respect of parameters as determined by the telegraph authority from time to time.

Further, DoT has issued amendment in Telecom Licenses on 10.03.2021, wherein, all Licensees have been directed to connect only Trusted Products in their telecom networks with effect from 15.06.2021. The amendment has been issued to implement the provisions of National Security Directive on Telecommunication Sector (NSDTS). It aims to establish a mechanism for sourcing of telecommunication equipment only from trusted sources to enhance the security of telecom networks and to address the national security concerns.

**Annexure**

Annexure referred to in part (a) to (c) of the Lok Sabha Unstarred Question No. 1291 to be answered on 14.12.2022

**State/UT-wise list of towns where 5G services have started as on 26.11.2022:**

S.No.	State/UT	Town
1	Delhi	Delhi
2	Maharashtra	Mumbai
		Nagpur
		Pune
3	West Bengal	Kolkata
		Siliguri
4	Uttar Pradesh	Varanasi
		Lucknow
5	Tamilnadu	Chennai
6	Karnataka	Bangalore
7	Telangana	Hyderabad
8	Rajasthan	Jaipur
9	Haryana	Panipat
10	Assam	Guwahati
11	Kerala	Kochi
12	Bihar	Patna
13	Andhra Pradesh	Visakhapatnam
14	Gujarat	Ahmedabad
		Gandhinagar
		Bhavnagar
		Mehsana
		Rajkot
		Surat
		Vadodara
		Amreli
		Botad
		Junagadh
		Porbandar
		Veraval
		Himatnagar
		Modasa
		Palanpur
		Patan
		Bhuj
		Jamnagar
		Khambhalia
		Morvi
		Wadhwan
		AHWA
		Bharuch
		Navsari
		Rajpipla
		Valsad
		Vyara
Anand		
Chota Udaipur		
Dohad		
Godhra		
Lunawada		
Nadiad		

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